

(c) the number of railway officers promoted in senior administrative grades and the number of officers belonging to SC/ST out of these separately during 1987-89; and

(d) the total number of railway officers removed from service or given pre-mature retirement during that period and the number out of them belonging to scheduled castes and scheduled tribes?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) to (d) Information is being collected and will be laid on the table of the Sabha.

Railway Line
Bilaspur-Jabalpur Broad Gauge Line

4446. SHRI MOHAN LAL THIKRAM: Will the Minister of RAILWAYS be pleased to state:

(a) the major villages and cities falling on Bilaspur-Mungeli-Mandla-Jabalpur section;

(b) the estimated cost of the construction of this railway line; and

(c) the time by which the construction work on this railway line is likely to be commenced?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Railways
Half Station near Tungi on Bakhtiar-pur-Rajgrih Section

4447. SHRI R. S. PRASAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether a demand has been made to provide a halt station near the Tungi village on Bakhtiarpur-Rajgrih line in Bihar; and

(b) if so, the time by which arrangement for this halt are likely to be made?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) The halt is not justified.

[English] *Drugs & Medicines*

Revision of Drug Prices

4448. SHRI SOMJIBHAI DAMOR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the current status of the Price Review Committee which was appointed in 1987 to give price escalation formula on the recommendation of BICP for controlled drugs;

(b) the present price escalation formula for automatic revision of prices of drugs and formulations; and

(c) the reasons for delay in issuing formal announcement of this formula and when this formula will be formally announced by Government?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) to (c) There is no price escalation formula for automatic revision in prices of bulk drugs and formulations.

275-75
Petrochemical Complex at Barauni in Bihar

4449. SHRI MAHENDRA BAIKHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Bihar State Industrial Development Corporation had filed an application for Industrial Licence in September, 1985 for setting up of a petrochemical complex at Barauni with Benzene, Paraxylene and Orthoxylene as product mix; and

(b) if so, the reasons for keeping the issue pending since 1985?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) and (b) M/s Bihar State Industrial